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Title: The Minister of State in the Ministry of Human Resource Development laid a statement regarding status of implementation of the recommendations contained in the 168th Report of the Standing Committee on Human Resource Development on Demands for grants (2005-06) (Demand No 58), pertaining to the Department of Secondary and Higher Education, Ministry of Human Resource Development.

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): Sir, on behalf of my senior colleague, Shri Arjun Singh, I beg to lay the Statement on the status of implementation of the recommendations contained in the Hundred Sixtyeighth Report on Action Taken by the Government on the recommendations/ observations contained in the Hundred and Fiftyninth Report on Demands for Grants 2005-06 (Demand No.58) of the then Department of Secondary and Higher Education (Ministry of Human Resource Development).

The Standing Committee on HRD examined the Demands for Grants of the then Department of Secondary and Higher Education (Ministry of Human Resource Development) for the year 2005-06 and presented their Hundred and Fiftyninth Report on the Table of Lok Sabha.

The Standing Committee on HRD came out with the 168th Report on Action Taken by Government on the recommendations/ observations contained in the 159th Report on Demands for Grants 2005-06 (Demand No.58) of the then Department of Secondary and Higher Education (Ministry of Human Resource Development). Out of the 4 Chapters of the 168th Report, Chapter III of the Report contains Recommendations/ Observations in respect of which replies of the Government have not been accepted by the Committee and require further comments/ ATN of the Ministry of Human Resource Development.

* Laid on the Table and also placed in Library, See No. LT 9792/2008

I lay herewith the status of implementation/ Action Taken Note on the recommendations made in Chapter III of the 168th Report on the Table of the House.

12.14 hrs.

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